

No. 7

TUESDAY, 18 JULY, 2017

11 30 AM

11 30 AM

1. NATIONAL ANTHEM

National Anthem was played.

11 30 AM

2. QUESTIONS HOUR

The Hon. Speaker announced the Question Hour to begin. The Opposition Members stood and inquired about Notice tabled by them for Adjournment Motion

DR. PRAMOD SAWANT, HON. SPEAKER informed the Members that already a Calling Attention on the subject has already been admitted hence Members can speak on the Calling attention and also informed under Rule 72 of the Rules of Procedure and Conduct of Business that after the Question Hour the matter will be taken up for discussion. Further, Hon. Speaker informed the Members that he would give his Ruling after Question Hour.

Shri Manohar Parrikar, Chief Minister also informed the Opposition Members that he would reply after the Question Hour at 12.30 PM during Zero Hour.

11 40 AM

Hon. Speaker called Starred Question at Sl. Nos. 2A, Opposition Members continued to agitate, therefore Business could not be transacted. Hence there was Pandemonium in the House. Hon. Speaker then adjourned the House for 15 minutes at 11 44 A.M. and resumed its sitting at 11 59 A.M.

11 59 AM

Hon. Speaker order Shri Nilesh Cabral, MLA to ask his supplementary but pandemonium continued in the House from 12.00 PM to 12. 29 PM

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 29 PM

At 12.29 PM Hon. Speaker gave his Ruling as below:

RULING BY SPEAKER

I have received a notice of Adjournment dated 18th July, 2017 under Rule 68 of Rules of Procedure and Conduct of Business of the Goa Legislative Assembly from Shri Chandrakant Kavalekar, Leader of Opposition and 15 other Members to discuss the following.

“Circular No.45/3/2017-GAD-II/Cir/(Part) issued by the General Administration Department dated 8th June, 2017 restricting the Government officials from attending the official meeting called at the residential and official premises of the Members of the Legislative Assembly of Goa is anti people and has to be withdrawn immediately.”

The Discussion on the Motion of Thanks to the Governor's Address will commence from today and conclude on Wednesday i.e. tomorrow. When the discussion on the Motion of Thanks to the Governor's Address is to be held, Adjournment Motions are normally not admitted.

As per Sub-Rule 6 of Rules 70 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly, the Motion shall not anticipate a matter which has been previously fixed for consideration. In such circumstances, such Motions are not normally admitted. If the Members want to censure the Government there are ample of opportunities available to them to raise the issue through other means. Further, as per the Rule 268 of the Rules of Procedure and

Conduct of Business is required to be disposed of by giving priority and I am therefore bound by this Rule.

I would like to quote the Ruling of the Former Speaker Shri Shivraj Patil of Lok Sabha (1996-97) which was reported in the Journal of Parliamentary Information, June 96 Volume XLII and also as per Kaul and Shakdher Sixth Edition page 533 which reads clearly that:

“Adjournment Motions are not normally allowed during the Budget Discussions or during the discussion on the Motion of Thanks on Governor’s Address as Members have sufficient opportunity to focus the attention of the House to any matter during that discussion”

I therefore disallow the Adjournment Motion.

12 32 PM

3. OBITUARY REFERENCES

SPEAKER made Obituary References to the following:

- 1. Late Smt. Reema Lagoo**, a veteran actress Bollywood’s “Motherly Figure” who passed away on the 18th May, 2017;
- 2. Late Shri Narotaam Parvatkar**, eminent Goan Tabla player and Goan State Awardee, who passed away on 7th June, 2017; and
- 3. Late Shri Harishchandra Naik Shirodkar**, a noted bhajani kalakar and a theatre artiste, who passed away on the 9th June, 2017.

12 33 PM

Members of the Opposition stepped into Well of the House, owing to pandemonium Hon. Speaker again adjourned the House at 12 34 P.M. till 2 30 PM.

(House resumed its sitting at 2 30 PM)

2 30 PM

Owing to further pandemonium in the House, Hon. Speaker adjourned the House at 2 40 PM to resume its sitting at 2 55 PM

2 55 PM

Pandemonium in the House. The Opposition Members staged a walkout except Shri Pratapsingh Rane, MLA.

3 07 PM

Dr. PRAMOD SAWANT, SPEAKER moved the remaining Obituary References to the following:

4. **Late Shri Anil Madhav Dave**, ex-central Environment State Minister, who passed away on 18th May, 2017;
5. **Late Shri P.N. Bhagwati**, former Chief Justice of India, who passed away on the 15th June, 2017;
6. **Late Shri Jaichandra Surendra Bandekar, alias Babu Bandekar**, a Goan eminent Cine-editor and eminent producer of film documentaries, who passed away on the 12th June, 2017;
7. **Cardinal Ivan Dias**, former Archbishop of Mumbai and former prefect of the Vatican Congregation for the Evangelization of Peoples and Nuncio (Papal Ambassador) to several Counties, who passed away on the 19th June, 2017;
8. **Prof. Shri Madhukar Toradmal**, an eminent Marathi actor, dramatist, director and author, who passed away on the 2nd July, 2017;
9. **Late Shri Mahadev Manguesh Salkar**, an noted educationist, social worker and Industrialist, who passed away on the 7th July, 2017; and
10. **Late Shri Mangesh Tendulkar**, a renowned cartoonist, who passed away on the 11th July, 2017.

House stood in silence for one minute.

3 09 PM

4. **PAPERS LAID ON THE TABLE**

(1) SHRI MANOHAR PARRIKAR, Chief Minister laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (1) Prosecution (Demand No. 5).
- (2) Election Office (Demand No. 6)
- (3) Director of Transport (Demand No. 13).
- (4) Jails (Demand No. 18).
- (5) Industries, Trade & Commerce (Demand No. 19).
- (6) Home Guards & Civil Defense (Demand No. 25).
- (7) Fire & Emergency Services (Demand No. 26).
- (8) Administrative Tribunal (Demand No. 28).
- (9) Small Saving & Lotteries (Demand No. 30).
- (10) School Education (Demand No. 34).
- (11) Government Polytechnic, Bicholim (Demand No. 38).
- (12) Government Polytechnic, Curchorem (Demand No. 39).
- (13) Goa College of Engineering Farmagudi (Demand No. 40).
- (14) Goa College of Pharmacy (Demand No. 50).
- (15) Food & Drugs Administration (Demand No. 53).
- (16) Town & Country Planning (Demand No. 54).
- (17) Factories & Boilers (Demand No. 59).
- (18) Agriculture (Demand No. 64).
- (19) State Election Commission (Demand No. 73).
- (20) Goa Gazetteer (Demand No.79).

(2) SHRI MANOHAR PARRIKAR, Chief Minister laid the Annual Report of Goa University for the year 2014 -2015.

(3) SHRI MANOHAR PARRIKAR, Chief Minister laid the Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Ordinance, 2017 (Ordinance No. 5 of 2017).

(4) SHRI MAUVIN GODINHO, Minister for Panchayat Raj laid the Goa Panchayat Raj (Amendment) Ordinance, 2017 (Ordinance No. 3 of 2017).

(5) **SHRI MANOHAR AZGAONKAR, Minister for Tourism and Sports** laid the 34th Annual Report of Goa Tourism Development Corporation Ltd for the year 2015 – 2016.

(6) **SHRI VINOD PALIENCAR, Minister for Water Resources** laid the Audited Account of the Goa Tillari Irrigation Development Corporation for the year 2009 – 2010 and 2010 – 2011.

(7) **SHRI GOVIND GAUDE, Minister for Art & Culture and Tribal Welfare** laid the 12th Annual Report of the Goa State Scheduled Tribes Finance and Development Corporation Ltd. for the year 2015 – 2016.

3 10 PM

5. ASSENT TO BILLS

SECRETARY reported assent of the Governor to the following Bills:

1. The Goa University (Amendment) Bill, 2017.
2. The Goa Goods and Services Tax Bill, 2017.
3. The Goa (Allotment of Plots to Certain Displaced Persons) (Amendment) Bill, 2017.
4. The Goa Motor Vehicles Tax (Amendment) Bill, 2017.

3 11 PM

6. BUSINESS ADVISORY COMMITTEE REPORT

SHRI MANOHAR PARRIKAR, Chief Minister presented the First Report (2017) of the Business Advisory Committee; and

SHRI MANOHAR PARRIKAR, Chief Minister also moved the following:

“This House do agree with the First Report (2017) of the Business Advisory Committee”.

The Motion was put to vote and adopted.

3 12 PM

7. MOTION OF THANKS TO GOVERNOR'S ADDRESS

Shri Glenn Souza Ticlo, MLA moved the following:

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Third Session are deeply grateful to the Governor for the Address which she has been pleased to deliver to the House on the 23rd March, 2017.”

S/Shri Milind Naik and Rajesh Patnekar, MLAs seconded the Motion.

The Amendments to the Motion at Sl. No. 1 to 19 on list No. 1 separately printed and circulated were moved by **S/S CHANDRAKANT KAVALEKAR, (Leader of Opposition), Subhash Shirodkar, Dayanand Sopte, Wilfred D’Sa, and Aleixo Reginaldo Lourenco, MLAs.**

3 12 PM

8. DISCUSSION ON MOTION OF THANKS (DAY-1)

Discussion on the following Motion moved by **Shri Glenn Souza Ticlo, MLA** and seconded by **S/S Milind Naik and Rajesh Patnekar, MLAs:**

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Third Session are deeply grateful to the Governor for the Address which She has been pleased to deliver to the House on the 23rd March, 2017.”

(Discussion along with amendments to Motion printed on separate list)

The following Members took part in the debate:

- | | | |
|--------------------------------|-------|---------|
| 1. Shri Glenn Souza Ticlo, MLA | | 3 12 PM |
| 2. Shri Rajesh Patnekar, MLA | | 3 15 PM |
| 3. Shri Pratapsingh Rane, MLA | | 3 28 PM |
| 4. Shri Churchill Alemao, MLA | | 3 53 PM |

(House adjourned for tea at 4 00 PM and resumed its sitting at 4 30 PM)

Shri Churchill Alemao, MLA, continued	4 30 PM
5. Shri Michael Lobo, Dy. Speaker	4 40 PM
6. Shri Deepak Pauskar, MLA	5 10 PM
7. Shri Pravin Zantye, MLA	5 25 PM
7. Shri Nilesh Cabral, MLA	5 31 PM

(HOUSE WAS ADJOURNED AT 5 53 PM TO MEET AT 11 30 AM ON WEDNESDAY, THE 19TH JULY, 2017)

**ASSEMBLY HALL
PORVORIM-GOA
18 JULY, 2017**

**N. B. SUBHEDAR
SECRETARY**